

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1006
ANSWERED ON:20.03.2012
GRAFT CASES
Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Municipal Corporation of Delhi has referred some cases of graft to the Central Vigilance Commission for investigation during 2011-12;
- (b) if so, the details and the present status thereof; and
- (c) the time frame fixed for disposal of such cases?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Municipal Corporation of Delhi has informed that no such cases have been referred by its Vigilance Department to the Central Vigilance Commission for investigation during the year 2011-12.
- (b) & (c): Do not arise, in view of (a) above.